

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/668/(IB)/CB/2017
NAME OF THE PETITIONER(S) : UNION BANK OF INDIA
NAME OF THE RESPONDENT(S) : STAR AGRO MARINE EXPORTS PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

i) Bheegavath Kaishnan .
Resathy, S. [Counsel for Financial Creditor] 

ORDER

Counsel for the Financial Creditor present. Pursuant to the order dated 29.11.2017, the Applicant/Financial Creditor has sent notice on 30.11.2017 to the Corporate Debtor at the Registered Office address along with the copy of the petition. However, cover is returned with the endorsement 'left' without instruction. It appears that there requires substituted service on the Corporate Debtor. Counsel for the Petitioner is directed to publish notice in newspapers one in English and another in vernacular having wide circulation in the area where the Registered Office of the Corporate Debtor is situated and file proof of service along with an affidavit before next date of hearing. Put up on **04.01.2018 at 10.30 A.M.**


MEMBER (JUDICIAL)

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